



DIRECTORATE OF LEGAL AFFAIRS, CENTRAL BOARD OF EXCISE & CUSTOMS

विधिकार्य निदेशालय, केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड

4th FLOOR, RAJENDRA BHAWAN, 210, DEEN DAYAL UPADHYAY MARG

चतुर्थ तल, राजेन्द्र भवन, 210, दीनदयाल उपाध्याय मार्ग

NEW DELHI-110002

नई दिल्ली 110002

Email id : dla-rev@nic.in

F. No. 1080/06/DLA/Tech/2021

383

Dated: 28.04.2022

To,

The Principal Chief Commissioner/Chief Commissioner (All),
Central Goods and Service Tax.

Subject: - Monitoring of GST cases pending in various fora– reg.

Madam/Sir,

As you may be aware, GST data was not being furnished in the MPR (Monthly Performance Report) Part-VII (Legal) module so far. However the updated formats have now been hosted on the CBIC Antarang portal under the heading Key Performance Indicators (KPI). The GST proformas are now active for online uploading/validating. Historical data from July, 2017 till date has to be entered in Part VII of the MPR. However, the zones/field formations are learnt to be facing technical issues in uploading/validating the GST stream data. DDM's Technical Team is working on the issues and it may take some time to resolve the issue.

02 In this context, it is to inform that the Member (Legal) has sought month - wise data for pending GST Appeals for various fora i.e. Supreme Court, High Court, Tribunals and Commissioner/Additional Commissioner/ Joint Commissioner (Appeals).

03 It is therefore requested that the data in respect of your Zone may please be provided to this office in the enclosed formats viz. DLA -GST-1, DLA -GST-2, DLA -GST-6 w.e.f. March, 2022 [till online uploading becomes operational].

Yours faithfully,

Encl: As above

(Mahendra Ranga)
Principal Commissioner

Copy to : Member (Legal) for information please.

(Mahendra Ranga)
Principal Commissioner



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